

Nomination of cases by Hon'ble the Chief Justice on 24/11/2015

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal – 825/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 24/11/2015
2	Spl. Appeal – 826/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 24/11/2015
3	Spl. Appeal – 843/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 24/11/2015
4	Spl. Appeal – 842/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 24/11/2015
5	Spl. Appeal – 837/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 24/11/2015
6	W.P. - 64018/2015	Hon. Dilip Gupta, J.	Court No. 39 on 26/11/2015
Bench Comprising			
7	P. I. L. - 62714/2015	Hon. V. K. Shukla, J. and Hon. P. K. S. Baghel, J.	Computer Fresh Section on 26/11/2015
Hon....., J.			
8	Crl. M. A. (u/s 482) – 33380/2015	Hon. Ramesh Sinha, J.	Court No. 36 on 24/11/2015
9	Crl. M. A. (u/s 482) – 33384/2015	Hon. V. P. Pathak, J.	Court No. 26 on 24/11/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
10	Art. 227 – 6497/2015	Hon. Ashwani Kumar Mishra, J.	Computer Fresh Section on 24/11/2015
11	Art. 227 – 6800/2015	Hon. Ashwani Kumar Mishra, J.	Computer Fresh Section on 24/11/2015
12	W.P. - 63972/2015	Hon. Sunita Agrawal, J.	Computer Fresh Section on 24/11/2015
13	W.P. - 63192/2015	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 24/11/2015
14	W.P. - 63843/2015	Hon. B. Amit Sthalekar, J.	Computer Fresh

			Section on 24/11/2015
15	W.P. - 64132/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 24/11/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
26/ 11/2015